

**Sixteenth Lok Sabha**

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Title: Introduction of the Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2018.

**DR. KAKOLI GHOSH DASTIDAR (BARASAT):** Sir, I beg to move for leave to introduce a Bill to provide for prevention of acid attacks by surveillance over sale, supply and use of acid or other such corrosive agents and rehabilitation of victims of acid attack and for matters connected therewith or incidental thereto.

**HON. DEPUTY SPEAKER:** The question is:

“That leave be granted to introduce a Bill to provide for prevention of acid attacks by surveillance over sale, supply and use of acid or other such corrosive agents and rehabilitation of victims of acid attack and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

**DR. KAKOLI GHOSH DASTIDAR :** I introduce \*\* the Bill.

HON. DEPUTY SPEAKER: Now, I would request the hon. Members not to read the full text of the Bill that you have given. You just read the heading of the text. That is enough because a lot of Members want to go, and also, we have to introduce 134 Bills today. Therefore, I would request all of you to try to be very brief. Instead of reading the full text, you read the heading of the text and the number on the heading.